

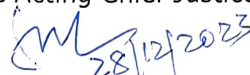
THE HIGH COURT OF ORISSA: ORISSA

CORRIGENDUM

No. 20491...../ dated the 28th December, 2023

In the Standing Order No.3 of 2023, Dated 27th December 2023, the words "removal of cases" appearing in 2nd & 3rd line at page-1 shall be read as "removal of defects".

By Order of
Hon'ble the Acting Chief Justice


28/12/2023

REGISTRAR (JUDICIAL)

Memo No. 20492(150)/ Date 28.12.2023

Copy forwarded to the:

- (1) Advocate General, Odisha, Cuttack;
- (2) Chairman, Odisha State Bar Council, Cuttack;
- (3) Deputy Solicitor General of India for the High Court of Orissa;
- (4) Secretary, High Court Bar Association, Cuttack;
- (5) All Officers of the Court;
- (6) Addl. Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice;
- (7) Joint Registrar-cum-Principal Secretary/ ADR-cum-Addl. Principal Secretaries/ AR-cum-Senior Secretaries/ Secretaries to Hon'ble Judges of the Court;
- (8) All District Judges of the State for circulation among the local Bar Associations / Tribunals functioning within their jurisdiction;
- (9) Joint Registrar (Judicial) / ADR (J & E) / Assistant Registrars (Judicial) / A.R.-cum-Stamp Reporter Oath Commissioner/ A.R.-cum-Addl. Stamp Reporters & Oath Commissioners;
- (10) All Superintendent/ Section Officers of the Court ;
- (11) All Court Masters of the Court;
- (12) Peskar, Lawazima Court

for information and necessary action.


28/12/23

SPECIAL OFFICER (SPECIAL CELL)

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Memo No. 20493.../ Date 28.12.2023

Copy forwarded to the Additional Chief Secretary to Govt. of Odisha, Home Department with a request to circulate the same among all Departments of the State government for information and necessary action.


SPECIAL OFFICER (SPECIAL CELL)

Memo No. 20499.../ Date 28.12.2023

Copy forwarded to the Sr. Technical Director, NIC, High Court of Orissa to upload the same in the Court's website.


SPECIAL OFFICER (SPECIAL CELL)